

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1131/2023 in CP (IB) No.40/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>Sri Gangadhara Steels Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>PEC Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sri Gangadhara Steels Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1131/2023**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Applicant.  
None for the Respondent.

For consideration. Registry is directed to issue notice to the Respondents. Matter is adjourned to 04.10.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**